

(Interruptions)

SHRI CHANDRA SHEKHAR SINGH:
That is what is called briefing. You get
some papers.....*(Interruptions)*

SOME HON. MEMBERS : No.

SHRI SOMNATH CHATTERJEE : I
am not briefed by somebody. You are
briefed by somebody.

SHRI CHANDRA SHEKHAR SINGH:
I again say I have never said that you have
been briefed by any company. You are
getting some papers. You are showing them.
Without some brief, you cannot do it. But
my only point is . *(Interruptions)*

SHRI SOMNATH CHATTERJEE :
We get journals, newspapers, and we get
information. As a Member of Parliament,
you must have got it. We have not been
supplied by the Prime Minister's Secretariat.

(Interruptions)

SHRI CHANDRA SHEKHAR SINGH:
GAIL's recommendation..... *(Interruptions)*

MR DEPUTY-SPEAKER : I will go
into it. If I see anything objectionable, I
will expunge it. I will do it.

SHRI CHANDRA SHEKHAR SINGH:
I have said that I have replied to every
single point raised by hon. Members, except
what troubles Mr. Somnath Chatterjee, as to
who is going to get the contract. I am not
going to reply to this. The contract would
be awarded...*(Interruptions)* in the best
national interests; and we shall see that
indigenous participation is the highest. We
shall see that the cost is minimum, we shall
see that every time—frame is maintained,
and we would like to assure the House that
the decision will be in the larger interests of
the country.

(Interruptions)

13.15 hrs.

JOINT COMMITTEE ON LOKPAL BILL

Motion re Extension time of for Presentation
of Report

[English]

SHRI BRAHMA DUTT (Tehri Garhwal):
I beg to move the following :

“That this House do extend upto the
last day of the second week of the
monsoon Session, 1986, the time for
presentation of the Report of the Joint
Committee on the Bill to provide for the
appointment of a Lokpal to inquire into
allegations of corruption against Union
Ministers and for matters connected
therewith.”

MR. DEPUTY-SPEAKER : The
question is :

“That this House do extend upto the
last day of the second week of the
Monsoon Session, 1986, the time for
presentation of the Joint Committee
on the Bill to provide for the appoint-
ment of a Lokpal to inquire into
allegations of corruption against Union
Ministers and for matters connected
therewith.”

The Motion was adopted.

13-17 hrs

[SHRI ZAINUL BASHER In the chair]

13.17 hrs.

MATTERS UNDER RULE 377

[English]

(1) Need to take Measures to Safeguard
the interests of cotton growers of Gujarat

SHRI AHMED M. PATEL (Broach) :
The prices of cotton are at low ebb, and the
cotton growers in Gujarat are in great
distress. The runous condition for the